Annexure IV

Name of CD: **Jasmine Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Rcvd on **09-03-2024** List of Creditors as on **17-09-2024**

List of Operational Creditors (Government Dues)

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual Debt Due, that may be set-off	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any (Email/Mob in Form CA)
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Gurantee	Whether related party?	% of Voting Share in CoC					
1	Department of Trade and Taxes	22-03-2024	30,61,398.00	30,61,398.00	Government Dues	-	No	-	-	-	-	-	
2	Excise & Taxation Officer-cum-Assessing Authority, Ward-9, Gurugram (East)	08-04-2024	23,34,38,158.00	23,34,38,158.00	Government Dues	-	No	-	-	-	-	-	
3	CGST Gurugram through its authorised representative Shri P.R. Lakra	06-06-2024	7,37,18,914.00	7,37,18,914.00	Government Dues	-	No	-	-	-	-	-	
4	Employee Provident Fund Organisation	04-09-2024	5,69,671.00	5,69,671.00	Government Dues	-	No	-	-	-	-	-	
	TOTAL		**31,07,88,141.00**	**31,07,88,141.00**									